

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA No. 550 of 2016 IN  
DFR No. 3056 of 2016**

**Dated: 3<sup>rd</sup> October, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**Shri Rama Shankar Awasthi & Anr.  
Vs.**

**....Appellant(s)**

**Uttar Pradesh Electricity Regulatory Commission & Ors.**

**... Respondent (s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Mr. Sandeep Rajpurohit  
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. C.K. Rai  
Mr. Neetish Kumar Pandey for R.1  
  
Mr. Rajiv Srivastava  
Ms. Gargi SRivastava  
Ms. GARima Rivastava for R.2

**ORDER**

**IA No. 550 of 2016  
(Appl. for leave to appeal)**

Issue notice to the Respondents returnable on 25.10.2016. Dasti, in addition, is permitted.

List the matter on **25.10.2016.**

**(I.J. Kapoor)**  
**Technical Member**  
Ts/kt

**(Justice Ranjana P. Desai)**  
**Chairperson**